

No.A.0705/2011(I)[83]

NOTIFICATION

The Honourable the Acting Chief Justice and Judges of the High Court of Gujarat are pleased to pass the orders of posting of Civil Judges as under:

ANAND

1. **Mr.S.B.Bhatt**, Additional Civil Judge and JMFC, Petlad, to be Principal Civil Judge and JMFC, Petlad, vice Mr.J.G.Bagga, promoted.

BANASKANTHA

2. **Ms.G.M.Ahir**, Additional Civil Judge and JMFC, Danta, to be Principal Civil Judge and JMFC, Danta, vice Mr.S.S.Joshi, promoted.

BHARUCH

3. **Mr.K.G.Patel**, Additional Civil Judge and JMFC, Jambusar, to be Principal Civil Judge and JMFC, Jambusar, vice Mrs.F.S.Parikh, promoted.

DAHOD

4. **Mr.A.P.Goswami**, Additional Civil Judge and JMFC, Devgadhi-Baria, to be Principal Civil Judge and JMFC, Devgadhi-Baria, vice Mr.M.A.Mirza, promoted.
5. **Ms.R.A.Nagori**, Additional Civil Judge and JMFC, Jhalod, to be Principal Civil Judge and JMFC, Jhalod, vice Mr.A.K.Shah, promoted.

KHEDA

6. **Ms.B.R.Rajput**, 2nd Additional Civil Judge and JMFC, Kapadwanj, to be Additional Civil Judge and JMFC, Kapadwanj, vice Mr.M.J.Brahmbhatt, promoted.

MAHESANA

7. **Mr.C.V.Rana**, 3rd Additional Civil Judge and JMFC, Mahesana, to be 2nd Additional Civil Judge and JMFC, Mahesana, vice Mrs.Z.V.Trivedi, promoted.
8. **Mrs.A.R.Desai**, Additional Civil Judge and JMFC, Kadi, to be Principal Civil Judge and JMFC, Kadi, vice Mr.V.P.Agrawal, promoted.

PORBANDAR

9. **Mr.N.H.Nandaniya**, 2nd Additional Civil Judge and JMFC, Porbandar, to be Additional Civil Judge and JMFC, Porbandar, vice Ms.N.G.Surati, promoted.

SABARKANTHA

10. **Mr.S.R.Singh**, 2nd Additional Civil Judge and JMFC, Sabarkantha at Himatnagar, to be Additional Civil Judge and JMFC, Sabarkantha at Himatnagar, vice Ms.J.R.Dodiya, promoted.
11. **Mr.P.N.Navin**, 2nd Additional Civil Judge and JMFC, Modasa, to be Additional Civil Judge and JMFC, Modasa, vice Mr.J.I.Patel, promoted.

SURAT

12. **Mr.M.B.Ghasura**, JMFC (2nd Court), Surat, to be JMFC (1st Court), Surat, vice Mr.A.M.Memon, promoted.
13. **Ms.M.S.Pande**, JMFC (3rd Court), Surat, to be JMFC (2nd Court), Surat, vice Mr.M.B.Ghasura.
14. **Mr.I.K.Jangad**, 2nd Additional Civil Judge and JMFC, Surat, to be Additional Civil Judge and JMFC, Surat, vice Mrs.M.M.Soni, promoted.

SURENDRANAGAR

15. **Mr.M.H.Pathan**, Additional Civil Judge and JMFC, Limbdi, to be Principal Civil Judge and JMFC, Limbdi, vice Mr.M.Y.Radhanpurwala, promoted.

VADODARA

16. **Mr.N.K.Chauhan**, 3rd Additional Civil Judge and JMFC, Vadodara, to be Additional Civil Judge and JMFC, Vadodara, vice Mr.P.H.Sharma, promoted.
17. **Mr.P.B.Nayak**, Additional Civil Judge and JMFC, Padra, to be Principal Civil Judge and JMFC, Padra, vice Mr.P.N.Raval, promoted.
18. **Mr.N.N.Pathar**, Additional Civil Judge and JMFC, Karjan-Sinor at Karjan, to be Principal Civil Judge and JMFC, Karjan-Sinor at Karjan.

VALSAD

19. **Mr.J.D.Solanki**, Additional Civil Judge and JMFC, Vapi, to be Principal Civil Judge and JMFC, Vapi, vice Mr.S.A.Nakum, promoted.

High Court of Gujarat, at Sola,
Ahmedabad – 380 060.
Date : December , 2011

(**R.P.Dholaria**)
Registrar (Admn.)

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Copy, for information, to:-

1. The Secretary to the Government of Gujarat, Legal Department, Sachivalaya, Gandhinagar (By letter).
2. The Principal District Judge, _____.
3. The Treasury Officer, _____.
4. _____, Esquire.
5. The Manager, Government Central Press, Gandhinagar (For publication in the Gujarat Government Gazette, Part-I, Central Section).

By order of the Honourable the Acting
Chief Justice and Judges of the High
Court of Gujarat.

High Court of Gujarat, at Sola,
Ahmedabad – 380 060.

Date : December _____, 2011.

Registrar (Admn.)

